

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(IB)No.1228/KB/2019

Present: 1. Hon'ble Member (J), Shri M. B. Gosavi (J)

2. Hon'ble Member (T), Shri V.K. Gupta (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th February, 2020, 10:30 A.M

Name of the Company	Indus Container Lines Pvt. Ltd. Vs. Two Way Container Lines Pvt. Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Mr. Anishek Guha, Adv.
- 2) Mr. Bikramaditya Ghosh, Adv.
- 3) Miss. Trini Jornder, Adv.

} Advocates for
F.C.

T. Jornder
13/2/2020

- 1) Mr. Sandip Ku. Bhattacharyya, Adv.
- 2) Ms. Debanwita Pramanik, Adv.

} Advocates
for the
C.D.

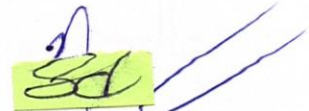
S. Pramanik
13/2/2020

ORDER

Heard the Ld. Counsels for the financial creditor as well as corporate debtor. Matter is reserved for order.



(Virendra Kumar Gupta)
Member (T)



(M. B. Gosavi)
Member (J)